

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

CRIMINAL APPEAL NO(s). 40 OF 2004

STATE OF A.P.

Appellant (s)

VERSUS

E. SATYANARAYANA

Respondent(s)

Date: 11/10/2007 This Appeal was called on for hearing today.

For Appellant(s)

Mr Prabhakar Rao Voruganti, kAdv.
Mrs.D. Bharathi Reddy, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

The appellant has already filed additional documents.

To be listed before the Hon'ble Court.

(M.P.BHADRAN)
Registrar